



53

**NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
COURT NO.1**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU, HELD ON 30.08.2017.

PRESENT: 1. Hon'ble Member(J) **Shri Ratakonda Murali**
2. Hon'ble Member(T) **Dr. Ashok Kumar Mishra**

C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
IA 102/17 in CP(IB)/ No.01/ BB / 2017	-	Orders on IA	Rule 6 of IB	Belthangady Taluk Rubber Grower Marketing & Processing Co-op Ltd Vs. Falcon Tyres Ltd.

SL. NO.	NAME (IN CAPITAL) & PHONE NUMBER	REPRESENTATION TO WHOM	SIGNATURE
1.	Sangeetha.M.S CCI-legal.	Operational creditor	
2.	BASAWA	Respondent 2	

Today the matter is listed for passing orders.

IA 102/2017 is listed along with the main petition for orders. IA 102/2017 is allowed vide separate orders.

The applicant by name Falcon Tyres Employees Union is ordered to be impleaded as Respondent No.2 in the main petition.

Petitioner is directed to implead the Union as Respondent No.2 and file amended copy.


MEMBER (J)


MEMBER (T)